

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4621
ANSWERED ON 31.03.2022

PHASES UNDER NATIONAL HYDROGEN MISSION

4621. SHRI ARVIND GANPAT SAWANT
SHRI KRUPAL BALAJI TUMANE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of phases in which the National Hydrogen Mission would be implemented across the country;
- (b) whether the Government proposes to target private manufacturing companies or engage in forming of Public Private Partnership (PPP) for the implementation of the said mission;
- (c) if so, the details thereof;
- (d) the details of the incentives proposed to be given to the Green Hydrogen and Green Ammonia manufacturers;
- (e) whether the mission enlists provisions to set up bunkers near ports for the export of Green Ammonia; and
- (f) if so, the number of bunkers likely to be set up in the first phase?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) In his Independence Day speech on August 15, 2021, Hon'ble Prime Minister announced the launch of National Hydrogen Mission. The Ministry of New and Renewable Energy has accordingly prepared a draft Mission document.

The draft Mission proposes a framework *inter-alia* for a phased implementation approach, demand creation, a basket of measures to support production and utilization of Green Hydrogen, support for indigenous manufacturing, Research & Development, pilot projects, enabling policies and regulations, and infrastructure development. Both private companies and Public Private Partnership entities are expected to be facilitated by the measures proposed in the draft Mission.

(e) The draft Mission *inter alia* proposes support for infrastructure development for storage and distribution of Green Hydrogen and its derivatives.

Ministry of Power's orders issued on 17 February 2022 *inter alia* provides that "*Manufacturers of Green Hydrogen / Green Ammonia shall be allowed to set up bunkers near Ports for storage of Green Ammonia for export / use by shipping. The land for the storage purpose shall be provided by the respective Port Authorities at applicable charges.*"

(f) The number of bunkers to be set up would depend on demand for exports and marine applications.
